

From,

Atul Srivastava, HJS  
Registrar (Judicial)(Services),  
High Court of Judicature  
at Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 532 /Admin. (Services)/2019 Dated: Allahabad: October 17, 2019

**Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.**

Madam,

With reference to your letter No. IIPA-Trg./JTTRI/1902 dated 28<sup>th</sup> September, 2019 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme /Capacity Building Programme scheduled from 21.10.2019 to 25.10.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A'{except Smt. Poonam Pathak, Chief Judicial Magistrate, Bahraich at Sl. No. 38 in the enclosed list} for the abovementioned training programme scheduled from 21.10.2019 to 25.10.2019 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/-

(Atul Srivastava)  
Registrar (Judicial) (Services)

No. 532 (i)/Admin. (Services)/2019 dated: October 17, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Rajesh Upadhyay, Spl. Sec. & Addl. L.R. (Nyay Vibhag) Government of U.P., Lucknow, with the request to kindly attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/-

Assistant Registrar (Services)

## List – “A”

### Special Training Programme on Management For Judicial Officers Duration: 21.10.2019 to 25.10.2019

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5842	RAJESHWAR SHUKLA	Addl. District & Sessions Judge	Varanasi
2.	5843	SMT. RAJANI SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Rampur
3.	5844	SATYA NAND UPADHYAYA	Addl. District & Sessions Judge	Gorakhpur
4.	5845	RAJESH UPADHYAY	Spl. Sec.& Addl. LR , Government of U.P.	Lucknow
5.	5846	VINOD KUMAR SINGH-IV	Addl. District & Sessions Judge	Kanpur Nagar
6.	5847	ANIL KUMAR PANDEY	Addl. District & Sessions Judge	Mathura
7.	5848	NARENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Shahjahanpur
8.	5849	JAGANNATH MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Maharajganj
9.	5851	SANJAY KUMAR-III	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
10.	5852	RAVINDRA KUMAR-II	Addl. Principal Judge, Family Court	Kanpur Nagar
11.	5853	RAJENDRA PRASAD TRIPATHI	Addl. District & Sessions Judge	Varanasi
12.	1643	ASHOK KUMAR DUBEY-II	A.D.J. (FTC)	Bulandshahar
13.	1584	SMT. NITYA PANDEY	A.D.J. (FTC)	Lucknow
14.	1644	SMT. RACHANA SINGH	A.D.J. (FTC)	Allahabad
15.	1645	SMT. SHWETA DIXIT	A.D.J. (FTC)	Basti
16.	1693	KIRTI KUNAL	A.D.J. (FTC)	Kaushambi
17.	1646	SHIV KUMAR TIWARI	A.D.J. (FTC)	Kannauj
18.	1588	SMT. PUSHPA SINGH	A.D.J. (FTC)	Sultanpur
19.	1723	SUBHASH CHANDRA YADAV	A.D.J. (FTC)	Gorakhpur
20.	1647	SMT. SHIVANI SINGH	A.D.J. (FTC)	Aligarh
21.	1711	SAURABH DWIVEDI	Civil Judge (Senior Div.)	Shahjahanpur
22.	1694	ARVIND KUMAR SHUKLA	Judge Small Causes Court	Bareilly
23.	2567	SWATI SINGH	Addl. Civil Judge (Junior Div.)	Mathura
24.	2565	SUMIT KUMAR	Addl. Civil Judge (Junior Div.)	Mathura
25.	2494	SUMIT PARASAR	Addl. Civil Judge (Junior Div.)	Mirzapur
26.	2553	RAHUL	Addl. Civil Judge (Junior Div.)	Mirzapur
27.	2500	PARVINDER SINGH	Judicial Magistrate	Muzaffar Nagar
28.	2544	ANCHAL RANA	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
29.	2624	VANDANA	Civil Judge (Junior Div.)	Muzaffar Nagar
30.	2495	POMELA SRIVASTAVA	Judicial Magistrate	Pilibhit
31.	2514	BHAVYA SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Pratapgarh
32.	2490	KISA ZAHEER	Addl. Civil Judge (Junior Div.)	Pratapgarh
33.	2546	LALITA YADAV	Addl. Civil Judge (Junior Div.)	Pratapgarh
34.	2430	VARNIKA SHUKLA	Judicial Magistrate	Pratapgarh
35.	1636	MANISH NIGAM	Addl. District & Sessions Judge	Allahabad
36.	1547	SMT. POONAM	Addl. District & Sessions Judge	Allahabad
37.	1585	NITIN PANDEY	A.D.J. (FTC)	Bahraich
38.	1735	SMT. POONAM PATHAK	Chief Judicial Magistrate	Bahraich
39.	1648	ALOK KUMAR	Chief Judicial Magistrate	Azamgarh
40.	1806	SMT. SHRADHA TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Azamgarh